

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:324  
ANSWERED ON:18.04.2005  
ENVIRONMENTAL CLEARANCE FOR SETTING UP OF INDUSTRIES  
Oram Shri Jual

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether environmental clearance is required to set up industries/plants in the country;
- (b) if so, the number of such cases cleared during the last three years, State-wise;
- (c) whether the Union Government is aware that air and water pollution effects have not been examined adequately in respect of some States like Orissa, Jharkhand and Chhatisgarh while giving environmental clearance;
- (d) if so, the details thereof and the reasons therefore;
- (e) the rationale behind occurrence of high incidents of air and water pollution in these States; and
- (f) the action taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (f) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c), (d), (e) and (f) OF THE LOK SABHA STARRED QUESTION NO.324 FOR 18.4.2005 REGARDING ENVIRONMENTAL CLEARANCE FOR SETTING UP OF INDUSTRIES RAISED BY SHRI JUAL ORAM

(a) & (b) : As per the Environment Impact Assessment (EIA) Notification, 1994, 23 categories of industries out of 32 developmental activities listed in Schedule –I are required to seek environmental clearance for the new and expansion projects.

The number of industrial projects cleared from 1st January 2002 to 31st March, 2005 state-wise is given below :

Name of State    No of Industry Projects cleared

|                |     |
|----------------|-----|
| Andhra Pradesh | 32  |
| Assam          | 04  |
| Chhatisgarh    | 07  |
| Gujarat        | 109 |
| Haryana        | 20  |
| Himachal       | 02  |
| Jharkhand      | 02  |
| Karnataka      | 17  |
| Madhya Pradesh | 03  |
| Maharashtra    | 55  |
| Orissa         | 08  |
| Others         | 49  |
| Punjab         | 16  |
| Rajasthan      | 13  |
| Tamilnadu      | 113 |
| Uttar Pradesh  | 13  |
| Uttaranchal    | 01  |
| West Bengal    | 18  |

Total    482

(c) & (d) : While appraising the industrial projects for environmental clearance to be set up in different States including Orissa, Jharkhand and Chhatisgarh, impacts of all environmental aspects including effects of air and water pollution are duly examined and accordingly mitigative measures are stipulated under specific conditions in the environmental clearance letters issued to all such units. The stipulated clearance conditions are monitored regularly by the Regional Offices of the Ministry of Environment & Forests.

(e) : The high incidence of air and water pollution in various States could be attributed to :

- Installation of inadequate pollution control facilities;
- Non-compliance of environmental emission and effluent norms;
- Poor operation and maintenance of pollution control devices;
- Increased contribution of pollution from small scale industries;
- Natural meteorological conditions and re-suspension of dust leading to higher Suspended Particulate Matter (SPM) and Respirable Suspended Particulate Matter (RSPM) values;
- Inefficient Common Effluent Treatment Plants and Sewage Treatment Plants.

(f) : The action taken by the Government for abatement of pollution include the following:

- Environmental Impact Assessment has been made mandatory for 32 categories of developmental projects;
- Enforcement of prescribed environmental emission and effluent standards;
- Use of cleaner fuels, technologies and production practices;
- Environmentally sound management of Municipal Solid Waste and Hazardous Waste;
- Regular monitoring for ensuring compliance to environmental mitigation measures stipulated while according environmental clearances;
- Issuance of notices/directions to defaulting units for non-compliance of stipulated effluent and emission norms; and
- Implementation of the Charter on Corporate Responsibility for Environmental Protection for 17 categories of polluting industries.
- A network of ambient air and water quality monitoring stations have been set up.